Proposal for reducing the retirement age of Central Government employees

216. SHRIMATI HAMIDA HABIB-ULLAH:
SHRI SAWAISINGH SISODIA:
SHRI PRAKASH MEHROTRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to reduce the retirement age of Central Government employees to 55 years; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) Does not arise.

उत्तर प्रदेश की सरकारी सेवाओं में अनुसूचित जातियों और अनुसूचित जातियों के लिये आरक्षण

217. श्री जगदीश प्रसाद माथुर :
श्री हरी शंकर भाभड़ा :
श्री सुन्दर सिंह भंडार :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में बनारसीदास सरकार ने सरकारी सेवाओं में पदोन्नति के लिये अनुसूचित जातियों और अनुसूचित जन-जातियों के विशेष आरक्षण को समाप्त कर दिया था, किन्तु उसे फिर बहाल कर दिया गया है; और

(ख) इस संबंध में सरकार की प्रतिक्रिया क्या है ?

Reservation for Scheduled Castes and Scheduled Tribes in Government services in U.P.

217. SHRi JAGDISH PRASAD MATHUR;
SHRI HARISHANKAR BHABHRA:
SHRi SUNDER SINGH BHANDARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Banarsi Das Government in Uttar Pradesh had revoked the special reservation for Scheduled Castes and Scheduled Tribes in respect of promotions in Government services but the same has since been restored; and

(b) what is the reaction of the Central Government in the matter?]

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) तथा (ख) राज्य सेवाओं में पदोन्नतियों के संबंध में अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों को रियायतें देना संबंधित राज्य सरकारों के क्षेत्राधिकार में है, फिर भी हमने उत्तर प्रदेश सरकार से मामले की एक विस्तृत रिपोर्ट मांगी है और राज्य सरकार से जैसे ही सूचना प्राप्त होगी, इसको सदन के पटल पर रख दिया जाएगा ।

f[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRi YOGENDRA MAKWANA): (a) and (b) Grant of concessions for members of Scheduled Castes and Scheduled Tribes in respect of promotions in; State services is within the purview of the respective State Governments, we have however called for a detailed report in the matter from the Government of Uttar Pradesh and as soon as the information is received from the State Government, it will be laid on the Table of the House.]

|[ ] English translation